Annexure - 8

Name of Corporate Debtor:M/s Raisen Marketing Private Limited Date of Commencement of CIRP : 30-01-2026: List of Creditors as on:08-04-2026

List of Operational Creditors (Other than Workment and employees and Government Dues)

S. No.	Name of Creditors	Details of Claims Received		Details of claims admitted					Amount of contingent claim	Amount of any mutual dues, that may setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by guarantee	Whether Related party?	% of voting share in Coc					
1	Delhi Liquors	13-2-2026	15,59,14,905.19	9,28,88,335.00	Supply of Goods	0.00	No	0.00	0.00	0.00	0.00	6,30,26,570.19	
	Total		**15,59,14,905.19**	**9,28,88,335.00**		**0.00**		**0.00**	**0.00**	**0.00**	**0.00**	**6,30,26,570.19**	